

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2731
ANSWERED ON 11.12.2024

PRADHAN MANTRI JAN VIKAS KARYAKRAM IN RAJASTHAN

†2731. **SHRI RAHUL KASWAN:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether various sorts of permanent works are carried out by the Government for the development of minority areas under the Pradhan Mantri Jan Vikas Karyakram (PM JVK);
- (b) if so, the details thereof;
- (c) the details of the number of works carried out during the last five years under the said programme in Rajasthan, along with the amount spent in this regard, district-wise;
- (d) whether the Government proposes to release funds for the development of Jain Community areas as sizable numbers of Jain community reside in Churu Parliamentary Constituency of Rajasthan; and
- (e) if so, the time by when the funds are likely to be released and if not, the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJU)

(a) to (e) Ministry of Minority Affairs is implementing Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme for creation of community infrastructure in the Minority Concentration Areas (MCAs) across the country in the sectors viz. Education, Health, Skill Development, Women Centric Projects, Drinking Water and Supply, Sanitation and Sports for all 6 (six) minority communities viz. Muslims, Sikhs, Christians, Buddhist, Zoroastrians (Parsis) and Jains as notified under Section 2 (c) of the National Commission for Minority Act, 1992.

The aim of the scheme is to uplift social and economic conditions of the Minority Communities in the country. The projects under PMJVK are considered and approved on the basis of the requests received from the respective State Governments/ UT Administrations. The formulation of the project proposals and the Detailed Project Reports (DPRs), submission thereof to the Ministry; execution of the approved projects and operation & maintenance of the completed projects is the responsibility of the respective State Governments/ UT Administrations.

The details of project sanctioned and funds released, district-wise, to the State of Rajasthan under PMJVK during the last five years is at **Annexure I**.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2731 FOR ANSWER ON 11.12.2024 REGARDING “PRADHAN MANTRI JAN VIKAS KARYAKRAM IN RAJASTHAN” ASKED BY SHRI RAHUL KASWAN.

Name of District	No of Units approved	Total funds released (Rs. in Lakh)
Ajmer	8	768.09
Alwar	19	1730.36
Banswara	3	232.91
Barmer	1	165.39
Bharatpur	7	1039.15
Bikaner	1	72.00
Bundi	15	732.27
Chittorgarh	1	0.00
Churu	6	162.79
Ganganagar	7	522.47
Jaisalmer	8	1059.97
Jhunjhunu	3	168.62
Nagaur	6	338.33
SawaiMadhopur	3	213.53
Sikar	2	311.27
Tonk	3	229.59
Udaipur	2	627.28